POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
MODEX INTERNATIONAL SECURITIES LIMITED (MISL)

Regd. Office : 507, Padma Tower - II, 22, Rajendra Place, New Delhi - 110 008
Corporate Office : 1003-1004, 10th Floor, Surya Kiran Building, K.G. Marg, New Delhi -110001, Tel. No. (011) 47217000, E Mail ID : **contact@modexindia.com**

This Public Announcement ("Post Offer PA") is being issued by NEXGEN Financial Solutions Pvt. Ltd ("Manager to the Offer"), on behalf of Mr. Pavan Sachdeva ("Acquirer") for acquisition of 6,00,000 Equity Shares of MISL, pursuant to and in compliance with Regulations 11 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") and should be read in continuation with the Public Announcement ("PA") issued on May 20, 2011, the Corrigendum to the PA issued on August 25, 2011 ("Corrigendum") and the Letter of Offer dated August 25, 2011 ("Letter of Offer").

The details subsequent to the completion of the abovementioned Offer are as under :

1. Name of the Target Company : M/s Modex International Securities Ltd
2. Name of the Acquirer : Mr. Pavan Sachdeva
3. Name of the Manager to the Offer : NEXGEN Financial Solutions Pvt. Ltd
4. Name of the Registrar to the Offer : Mas Services Limited
5. Other Details:
   a) Date of opening of the Offer : September 1, 2011
   b) Date of closure of the Offer : September 20, 2011
6. Details of the acquisition :

S. N.	Item	Proposed in the Letter of Offer		Actuals	
a.	Offer price	Rs. 30		Rs. 30	
b.	Share holding of acquirer (No. & %) before MOU/P.A/SPA.	NIL		NIL	
c.	Shares acquired by way of MOU/SPA or market Purchases (No. & %)	7,16,000 (23.87%)		7,16,000 (23.87%)	
d.	Shares acquired in the open offer (No & %)	6,00,000 (20%)		31,600 (1.05%)	
e.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 1,80,00,000/-		Rs. 9,48,000/-	
f.	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)	NIL		NIL	
g.	Shares sold by way of Market Sales	NIL		NIL	
h.	Post offer share holding of acquirer (No & %) (b+c+d+f)	13,16,000 (43.87%)		7,47,600 (24.92%)	
i.	Pre & Post offer share holding of Public (No. of shares & %)	Pre offer 8,52,000 (28.40%)	Post offer 2,52,000 (8.40%)	Pre offer 8,52,000 (28.40%)	Post offer 8,20,400 (27.35%)

*** Calculated as percentage of Paid- Up Capital as on the date of PA.**

7. The total shares tendered under the offer were 32,500 and the total Shares accepted under the offer are 31,600 (rejections were done due to signature mismatch) amounting to an acceptance ratio of 97.23%.
8. The Balance Funds lying in the escrow account are being released to the Acquirer as the Acquirer has fulfilled the obligations under SEBI (SAST) Regulations, 1997.
9. The Registrar to the Offer, have confirmed to us vide their letter dated 06th October, 2011, that payments of shares validly tendered and accepted under the Offer have been dispatched to the respective shareholders. Shares pursuant to the invalid tenders have also been returned to respective shareholders.
10. No investor queries / complaints were received.

This Post Offer PA should be read in conjunction with the PA, the Corrigendum and the Letter of Offer. Terms used but not defined in this Post Offer PA shall have the same meaning as assigned in the PA and/or Corrigendum and/or Letter of Offer.

The Acquirer accepts full responsibility for the information contained in this Post Offer PA and also accept responsibility for the obligations of acquirer as laid down in the Regulations.

This Public Announcement is expected to be available on SEBI's website **www.sebi.gov.in**

Issued by the Manager to the Offer for and on behalf of the Acquirer.

NEXGEN
www.nexgenfin.com

NEXGEN FINANCIAL SOLUTIONS PRIVATE LIMITED
SEBI Regn. No. INM 000011682
709, Madhuban Building, 55, Nehru Place, New Delhi-110019
Tel.: (011)-3068 2000, Fax : (011)-3068 2111
E Mail: **vikas@nexgenfin.com**, Website: **www.nexgenfin.com**
Contact Person : **Mr. Vikas Kumar Garg**

Place : New Delhi
Date : 13.10.2011

8x21 cm